

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00856/2019

Jabalpur, this Tuesday, the 24th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Umashankar Uikey, S/o Late Shri Gobhi Lal Uikey,
Aged about 30 years, R/o H.No. 1623, Pump House,
Ajad Nagar, Gokalpur, Jabalpur-482011, M.P. -Applicant

(By Advocate -**Shri Dinesh Tripathi**)

V e r s u s

1. Union of India, through its Secretary,
Ministry of Defence, 101-A, South Block,
New Delhi-110011

2. The General Manager, Vehicle Factory,
Jabalpur, District-Jabalpur, M.P-482009 - Respondents

O R D E R (ORAL)

By Navin Tandon, AM:-

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a fresh with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member